

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.106
New IA2389/2023
In
IB-716(ND)/2022

IN THE MATTER OF:

M/s. Montage Enterprises Pvt Ltd.

.... **APPLICANT/PETITIONER**

Vs.

Neemsar Vyapaar Pvt Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 02.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. P. Nagesh, Sr. Advocate, Ms. Prachi Johri, Mr. Akshay Sharma, Mr. Anirudh Sharma, Advocates
For Montage Enterprises Adv. Riya Thomas

For the Respondent

:

ORDER

New IA-2389/2023:-

This application has been filed by the Resolution Professional seeking initiation of Liquidation Process with respect to the Corporate Debtor.

We have heard the submissions of Mr. P. Nagesh, Ld. Sr. Counsel appearing for the Resolution Professional.

Order **reserved**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)